



INTELLECTUAL
PROPERTY INDIA
PATENTS/DESIGNS/
TRADE MARKS
GEOGRAPHICAL
INDICATIONS



भारत सरकार / GOVERNMENT OF INDIA

व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY

बौद्धिक संपदा भवन / IP BHAWAN

चाणक्यपुरी ओवरब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,

घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

079-27601781
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Fax No.: 27601779

Time: 11:00 AM

Date: 06/11/2023

CAUSE LIST

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	4659418 /07	Opp. No. AMD- 1090944	M/S. BABU LAL SHARMA / AVINASH V/S M/S. H K ACHARYA AND COMPANY / TIRTH AGRO TECHNOLOGY PVT LTD.	Shivangi Rana, Hearing Officer Main Matter
02	1680503 /05	Opp. No. AMD- 746638	M/S. H K ACHARYA AND COMPANY / SHINE PHARMACEUTICALS LTD V/s M/S. DEPENNING & DEPENNING.	Shivangi Rana, Hearing Officer Rule 45
03	4572182 /30	Opp. No. AMD- 1067348	M/S. SILAMBUOLI M / MRS. MAMTA JITU SINGH TRADING AS M/S. SWARNADHENU FOOD PRODUCTS V/S M/S. DELHI REGISTRATION SERVICE / KAMDHENU LIMITED	Shivangi Rana, Hearing Officer Rule 45

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
04	4572181 /35	Opp. No. AMD- 1067347	M/S. SILAMBUOLI M / MRS. MAMTA JITU SINGH TRADING AS M/S. SWARNADHENU FOOD PRODUCTS V/S M/S. DELHI REGISTRATION SERVICE / KAMDHENU LIMITED	Shivangi Rana, Hearing Officer Rule 45
05	1680011 /29	Opp. No. AMD- 742914	M/S. K.C. PATEL & CO. / SHRI MADANLAL PALIWAL V/S M/S. H. K. ACHARYA & COMPANY.	Shivangi Rana, Hearing Officer Main Matter
06	1525950 /30	Opp. No. AMD- 734424	M/S. G. D. BANSAL & ASSOCIATES / RASHMI DHEMLA V/S M/S. C. VENKATASUBRAMANIAM. / LION DATES IMPEX (P) LTD.	Jayendra Modi, Hearing Officer Main matter
07	2160460 /35	Opp. No. AMD- 929566	M/S. REGISTRATION S.S. KENDRA. / MAHAVIR POLYMERS PVT. LTD. Vs M/S MAHTTA & CO / JAI LAKSHMI RUBBER INDUSTRIES	Jayendra Modi, Hearing Officer IP
08	4663237 /05	Opp. No. AMD- 1094742	M/S. HARDEEP L MAHIDA / ROTTECH HEALTHCARE LLP Vs M/S Y. J. TRIVEDI & CO. / INTAS PHARMACEUTICALS LTD.	Jayendra Modi, Hearing Officer Main Matter

09	4167156 /30	Opp. No. AMD- 995587	M/S. ATUL KUMAR SAHUWALA / RENU AGARWAL W/O SHRAVAN KUMAR Vs M/S SHARMA & ASSOCIATES / TARSEM CHAND GUPTA	Jayendra Modi, Hearing Officer Rule 46 + IP
10	1011853 /30	Opp. No. AMD- 208798	M/S. G. D. BANSAL & ASSOCIATES / PARAG POUCHES V/s M/S. G.S. RIJHWANI & CO. / NATRAJ FOOD PRODUCT	Jayendra Modi, Hearing Officer IP



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CAUSE LIST

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1728585 /05	Opp. No. AMD- 755878	M/S. TRADESAFE / CADILA PHARMACEUTICALS LTD. V/S M/S. ARJUN T. BHAGAT & CO. / NNOVA AND COMPANY	Shivangi Rana, Hearing Officer Main Matter
02	1353460 /29	Opp. No. AMD- 239166	M/S. SHARAD AGRAWAL./ NAVAL KISHORE PUNGLIA V/s M/S. ANAND AND ANAND. / MOTHER DAIRY FRUIT & VEGETABLE PVT. LTD.	Shivangi Rana, Hearing Officer Main Matter
03	1466385 /09	Opp. No. AMD- 732451	M/S. TRADESAFE / THE COMPUTER SUPERMARKET V/S M/S. ANAND AND ANAND	Shivangi Rana, Hearing Officer Main Matter

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
04	1712757 /31	Opp. No. AMD- 761845	M/S. BHANSALI & ASSOCIATES / SAURABH AGROTECH (P) LTD. V/S M/S. HEENA D. MOHINANI/ ASHOK TOBACCO PROCESSING	Shivangi Rana, Hearing Officer Main Matter
05	4424677 /25	Opp. No. AMD- 1045878	M/S. IP COGITO LEGAL / AAMANTRAN FASHION V/S M/S. DELHI REGISTRATION SERVICE. / AMAR TULSIYAN	Jayendra Modi, Hearing Officer Delayed evidence u/r 45 (2)
06	1216997 /03	Opp. No. AMD- 204817	M/S. G. D. BANSAL & ASSOCIATES / MRS.RATNI DEVI SHYAMSUKHA V/S M/S. TRADEMARK JURIS. / GORA MAI HARI RAM LTD.	Jayendra Modi, Hearing Officer Delayed evidence u/r 46 (2)
07	1775822 /31	Opp. No. AMD- 762746	M/S. G.D.BANSAL (ADVOCATE). / SMT.PREMLATA GOYAL W/O.SH.SUNDER LAL GOYAL Vs M/S ATUL TRADE MARK CO. / SUDERSHAN MANUFACTURING CO	Jayendra Modi, Hearing Officer Delayed evidence u/r 46 (2)
08	1783204 /05	Opp. No. AMD- 765635	M/S. G.D.BANSAL (ADVOCATE). / TORCIUM BIOTECH PVT. LTD Vs M/S THE ACME COMPANY / TORQUE PHARMACEUTICALS PVT TLD	Jayendra Modi, Hearing Officer Main Matter

09	1806955 /01	Opp. No. AMD- 769529	M/S. TRADESAFE INTELLECTUAL PROPERTY ORGANISATION PVT. / M/S. JAIVEEK AGRO BIOTECH PVT. LTD. Vs M/S USHA ATHREYA CHANDRASEKHAR / SUMITOMO CHEMICAL INDIA LIMITED	Jayendra Modi, Hearing Officer Main Matter
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CAUSE LIST

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1178870 /30	Opp. No. AMD- 235349	M/S. SHARAD AGRAWAL / PREMCHAND GULECHHA V/S M/S. DELHI REGISTRATION SERVICES / MANGAT RAM BHAGWAT SWARUP	Shivangi Rana, Hearing Officer Main Matter
02	1745394 /05	Opp. No. AMD- 761896	M/S. B. D. SHUKLA & COMPANY./ M/S. NAVNIDHI LIFE SCIENCE V/s M/S. BAL PHARMA LTD.	Shivangi Rana, Hearing Officer Main Matter + TM-M
03	1564335 /30	Opp. No. AMD- 740501	M/S. Y. J. TRIVEDI & CO. / BABA FOOD PRODUCTS V/S M/S. DELHI REGISTRATION SERVICE / KIWI FOODS (INDIA) PVT. LTD.	Shivangi Rana, Hearing Officer Main Matter + TM-M

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
04	1209124 /02	Opp. No. AMD- 203501	M/S. S. M. GUPTA AND COMPANY / ANIL KHOSLA V/S M/S. ARJUN T. BHAGAT & CO. / ASIAN PAINTS (INDIA) LIMITED	Shivangi Rana, Hearing Officer Main Matter
05	1163176 /11	Opp. No. AMD- 235348	M/S. G M FLOW CONTROL V/S M/S. DELHI REGISTRATION SERVICE. / GM MODULAR PVT. LTD.	Shivangi Rana, Hearing Officer IP
06	1725911 /05	Opp. No. AMD- 756894	M/S. TRADESAFE / CADILA PHARMACEUTICALS LTD. V/S M/S. V. A. ASSOCIATES / LUPIN LIMITED	Jayendra Modi, Hearing Officer Main Matter
07	1412930 /29	Opp. No. AMD- 712321	M/S. ASHOK KUMAR SURAJMAL DHARIWAL Vs M/S JAYA MANGHWANI, ADVOCATE / SHYAM OILS	Jayendra Modi, Hearing Officer Delayed evidence u/r 45
08	1348830 /30	Opp. No. AMD- 221449	M/S. H. HARKISHAN MODY & ASSOCIATES / MANUBHAI UKABHAI PATEL Vs M/S REMFRY & SAGAR	Jayendra Modi, Hearing Officer Main Matter



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CAUSE LIST

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	4042932 /07	Opp. No. AMD- 1125181	M/S. H K ACHARYA AND COMPANY / NIRAVBHAI NIRANJANBHAI SHAH V/S M/S. ANAND AND ANAND/ OPTIMUS PHARMA PVT LTD	Shivangi Rana, Hearing Officer IP
02	1696260 /31	Opp. No. AMD- 752863	M/S. H. K. ACHARYA & COMPANY./ AKSHAY SEEDS TECH COMPANY V/s M/S. SURANA AND SURANA / GROBEST FEEDS CORPORATION (INDIA) LTD.	Shivangi Rana, Hearing Officer Main Matter + TM-M
03	1465233 /11	Opp. No. AMD- 725262	M/S. TRADESAFE / AJANTA INDIA LTD V/S M/S. S. MAJUMDAR & CO. / AJANTA LIMITED	Shivangi Rana, Hearing Officer IP

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
04	1712758 /39	Opp. No. AMD- 761274	M/S. BHANSALI & ASSOCIATES / SAURABH AGROTECH (P) LTD. V/S M/S. TAJ TRADE MARK PVT. LTD. / ASHA OIL INDUSTRIES	Shivangi Rana, Hearing Officer Main Matter
05	1292690 /40	Opp. No. AMD- 194098	M/S. UJALA DYEING & PRINTING MILLS (P) LTD. V/S M/S. LAW & PRUDENCE. / JYOTHY LABORATORIES LIMITED	Shivangi Rana, Hearing Officer Main Matter
06	1448467 /09	Opp. No. AMD- 717976	M/S. G. D. BANSAL & ASSOCIATES / LIFESTYLE EXPORTS V/S M/S. LALJI ADVOCATES / HITECH INDIA	Jayendra Modi, Hearing Officer Main Matter
07	1551616 /30	Opp. No. AMD- 732932	M/S. G. D. BANSAL & ASSOCIATES / MRS. DHANVANTI DEVI Vs M/S DELHI REGISTRATION SERVICE / KIWI FOODS (INDIA) PVT.LTD.	Jayendra Modi, Hearing Officer Main Matter
08	1654888 /36	Opp. No. AMD- 745148	M/S. D.C. DANI & ASSOCIATES. / SURESHBHAI DAHYABHAI PATEL Vs M/S INDIAN TRADE MARKS CO / SURYA ROSHNI LIMITED	Jayendra Modi, Hearing Officer Main Matter + IP

09	1217015 /24	Opp. No. AMD- 187267	M/S. ROHIT JAIN, ADVOCATE / TULSI COTTON MILLS PVT.LTD. Vs M/S TULSI CLOTH PROCESSORS PVT. LTD.	Jayendra Modi, Hearing Officer Main Matter
10	1217015 /24	Opp. No. AMD- 189327	M/S. ROHIT JAIN, ADVOCATE / TULSI COTTON MILLS PVT.LTD. Vs M/S DHARAMPAL SATYAPAL SONS PVT LTD	Jayendra Modi, Hearing Officer Main Matter